

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 14.03.2019 (THURSDAY)**  
**Court of Chairperson (Court Room No.- II)**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.172 of 2019 in Comp. App. (AT) (Ins) No. 03 of 2019	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Abhishek	Raunak Dhillon-R1 Sandeep Singhvi (R-2), Misha (R-COC)
2.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd.	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
3.	Comp. App. (AT) (Ins) No. 128 of 2019 & I.A No 675 of 2019	Padmanabhan Venkatesh. Vs. V.Venkatachalam & Ors. <b>With</b>	John Mathew	Aditya Verma-R1 Priya Singh-R4
4.	Comp. App. (AT) (Ins) No. 220 of 2019	Maharashtra seamless Ltd. Vs. Shri Padmanabhan Venkatesh & Ors.	Astha	John Mathew (R1) Prateek (R2)
5.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	Dhruv Wahi Jatin Julka Aparna Iyer Gunjan Johri
6.	Comp. App. (AT) (Ins) No. 232 of 2019	Asset Reconstruction (India) Ltd. Vs. R.Venkatakrishnan & Anr. <b>With</b>	Ansh	
7.	Comp. App. (AT) (Ins) No. 233 of 2019	R.Venkatakrishnan Vs. Kerala State Electricity Board & Anr.	Chitranshul A. Sinha	

**For Admission (Fresh Case)**

8.	Comp. App. (AT) (Ins) No. 244 of 2019	Essar Steel Asia Holdings Ltd. Vs. Satish kumar Gupta & Ors.	Rajeev Kumar	
9.	Comp. App. (AT) (Ins) No. 245 of 2019	Essar Steel Asia Holdings Ltd & Ors. Vs. Satish Kumar Gupta & Ors.	Rajeev Kumar	
10.	Comp. App. (AT) (Ins) No. 246 of 2019	Alok Jain Vs. Tijaria polypies Ltd.	Prachi johri	
11.	Comp. App. (AT) (Ins) No. 247 of 2019	Indian Bank Vs. V. Venkatachalam	T.N. Durga Prasad	
12.	Comp. App. (AT) (Ins) No. 248 of 2019	Aishwarya Structurals Vs. Matrix Metals Traders Pvt Ltd & Ors.	Amit Kumar Dogra	
13.	Comp. App. (AT) (Ins) No. 249 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Ankita Sinha	

14.	Comp. App. (AT) (Ins) No. 250-251 of 2019	Maruti Ferrous Pvt Ltd. Vs. Sunil Ispat & Power Ltd & Ors.	Rajesh kumar Tola	
15.	Comp. App. (AT) (Ins) No. 252 of 2019	Avasarala Venkateshwar Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan	
16.	Comp. App. (AT) (Ins) No. 253 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	
17.	Comp. App. (AT) (Ins) No. 254 of 2019	Apollo Pipes Limited Vs. Shree Hari Infraprojects Pvt. Ltd.	Karan Gandhi	
18.	Comp. App. (AT) (Ins) No. 255 of 2019	Arun Kumar Jagatramka Vs. Jindal Steel & Power Ltd. & Anr.	Sandeep Bajaj	
19.	Comp. App. (AT) No. 64 of 2019	Bijay Kumar jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	
20.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	
21.	Comp. App. (AT) No. 66 of 2019	Isha Resorts & Spa Pvt Ltd & Ors. Vs. Registrar Of companies NCT of Delhi & Haryana	Sameer Abhyankar	

**For Admission (After Notice)**

22.	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	
23.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	G.P Madaan Utkarsh Mishra(R- Liquidator)
24.	Comp. App. (AT) (Ins) No. 687 of 2018	Bhavik Bhimjyani Vs Uday Vinodchandra Shah &Anr	Smriti Churiwal	Tushar Tyagi-R1
25.	Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	Aman Verma
26.	Comp. App. (AT) (Ins) No. 720 of 2018	Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited	Akansha Jain	Vaishali Goyal
27.	Comp. App. (AT) (Ins) No. 712 of 2018	Maithan Alloys Ltd. Vs Anish Niranjnan Nanavaty & Ors. <b>With</b>	Rahul Ray	Sumesh Dhawan-R1 Smriti Churiwal-(R2 &3), Himanshu Bhushan (R-4)
28.	Comp. App. (AT) (Ins) No. 744 of 2018	Daimler Financial Services India Pvt. Ltd. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Deepika Kumari	Dhruv Dewan-R1 Akhilesh-R3 Lalit Gupta-R4
29.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	

30.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	
31.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	
32.	Comp. App. (AT) (Ins) No. 58 of 2019	Balakrishnan Jaikumar Vs. Interstudios & Anr.	Pramod B. Agarwala	Vivek Mapara
33.	Comp. App. (AT) (Ins) No.101 of 2019	Subroto Bhowmick Vs. K.N. Chaudhury & Co. Pvt. Ltd. and Anr.	Subhasish Bhowmick	Sukesh Ghosh
34.	Comp. App. (AT) (Ins) No. 118 of 2019	Sanghvi Movers Ltd. Vs. Tech Sharp Engineers Pvt Ltd.	Shikhil Suri	
35.	Comp. App. (AT) (Ins) No. 154 of 2019	Carnoustie Management India Pvt Ltd. Vs. CBS International Projects Pvt Ltd.	Gautam Singh	
36.	Comp. App. (AT) (Ins) No. 164 of 2019	Naveen Kumar Dixit Vs. Jaswant International Pvt. Ltd. & Anr.	Rahul Jain	
37.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. Vs. Verona Capital Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1 Indrajit Vania-R2
38.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs. Tourist Inn Private ltd & Ors.	Siddhesh Kotwal	Shakul R. Ghatule
39.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma
40.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5- 7), Sanjeev Kr. Singh (R8 & R18), Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)

#### For Hearing

41.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
42.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R- 1), Sridhar Potaraj (R- 2), ML Lohaty(R4 to R6)

<b>43.</b>	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
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**Note: - Court will not sit after 1:00 PM.**

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**By Order**  
**-sd/-**  
**Registrar**